

bITEM NO.1

COURT NO.7

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2008 in CIVIL APPEAL NO. 2529 OF 2006

BABU LAL & ORS.

Appellant (s)

VERSUS

GRAM PANCHAYAT, DEROLI JAT & ORS.

Respondent(s)

(For recalling the court's order and office report)

Date: 13/12/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr. S.K. Gupta, Adv.
Mr. Balbir Singh Gupta, Adv.

For Respondent(s) Mr. Balaji Srinivasan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the applicant is stated to be
unwell. In view of the above, the application
stands adjourned.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER